

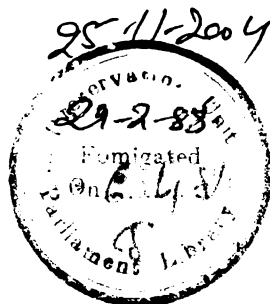
Monday, 9th February, 1925

THE
COUNCIL OF STATE DEBATES

Volume V

(20th January to 26th March 1925)

FIFTH SESSION
OF THE
COUNCIL OF STATE, 1925



DELHI
GOVERNMENT OF INDIA PRESS
1925

MONDAY, 9TH FEBRUARY 1925—

Questions and Answers	107—125
Resolution <i>re</i> Improvement of the Status and Condition of Indians Overseas—Not moved	125—126

WEDNESDAY, 11TH FEBRUARY 1925—

Questions and Answers	127—143
Message from the Legislative Assembly	143
Resolution <i>re</i> Amendment of the Natal Boroughs Ordinance—Not moved	143—144
Resolution <i>re</i> University Training Corps—Moved and Discussion Adjourned till after the 24th February, 1925	144—155
Presentation of the Report of the Select Committee on the Amendment of the Standing Orders	155
Statement of Business	155—156

MONDAY, 16TH FEBRUARY 1925—

Questions and Answers	157—159
Bill passed by the Legislative Assembly laid on the Table	159
Messages from His Excellency the Governor General	159—160
Amendment of the Law relating to Interest Bill—Rejected	160—164
Resolution <i>re</i> Supply of Ganges Water at and below Narora—Adopted	164—188

TUESDAY, 17TH FEBRUARY 1925—

Statement laid on the Table	189
Indian Soldiers (Litigation) Bill—Amendments made by the Assembly agreed to	189—191
Indian Ports (Amendment) Bill—Introduced	191—192
Resolution <i>re</i> Appointment of a Member of the Council of State to the Governing Body of the Lady Hardinge Medical College, Delhi—Adopted	192
Election of the Panel for the Standing Committee on Emigration—Adopted	193
Resolution <i>re</i> Investigation into the Mineral Resources of Chota Nagpur, etc.—Adopted as amended	193—201

WEDNESDAY, 18TH FEBRUARY 1925—

Death of Sir Leslie Miller	203—207
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FRIDAY, 20TH FEBRUARY 1925—

Member Sworn	209
Bill passed by the Legislative Assembly laid on the Table	209
Question and Answer	209—210
Railway Budget for 1925-26	210—222
Election to the Panel for the Standing Committee on Emigration	222
Indian Income-tax (Amendment) Bill—Passed	222—223
Indian Ports (Amendment) Bill—Passed	223—224
Amendment of the Standing Orders—Passed as amended	224—225
Election of Panels for Standing Committees—Adopted	225—226

COUNCIL OF STATE.

Monday, 9th February, 1925.

The Council met in the Council Chamber at Eleven of the Clock, the Honourable the President in the Chair.

QUESTIONS AND ANSWERS.

SINGAPORE NAVAL BASE.

49. THE HONOURABLE DR. SIR DEVA PRASAD SARVADHIKARY: Would the Government please state if India would be involved in any expenditure, capital or recurring, in connection with the proposed Singapore Naval Base scheme?

If so, to what extent?

HIS EXCELLENCY THE COMMANDER-IN-CHIEF: So far as the Government of India are aware, the answer is in the negative.

EXPENDITURE ON THE MILITARY MANŒUVRES NEAR DELHI.

50. THE HONOURABLE DR. SIR DEVA PRASAD SARVADHIKARY: Would the Government please state whether the expenditure in connection with the recent military manœuvres near Delhi was provided in the Military Budget for the year, and whether there has been any excess over the Budget allotment?

If so, to what extent?

HIS EXCELLENCY THE COMMANDER-IN-CHIEF: The answer to the first portion of the question is in the affirmative, and to the second in the negative. The expenses connected with the Manœuvres including the Artillery Demonstration and the Review were met from the normal annual Training Grant by curtailing their usual training programme and no extra expense was therefore involved.

PUBLICATION OF THE CORRESPONDENCE RELATING TO INDIANS IN SOUTH AFRICA, KENYA AND TANGANYIKA.

51. THE HONOURABLE DR. SIR DEVA PRASAD SARVADHIKARY: Would the Government please place on the table such correspondence as it may be possible to publish, in connection with the question of Indians in South Africa, Kenya and Tanganyika that has passed between the Government and the authorities in the places concerned and with the Right Honourable the Secretary of State for India and the Right Honourable the Secretary of State for the Colonies, since the Council of State met last?

THE HONOURABLE SIR MUHAMMAD HABIBULLAH: The correspondence relating to Kenya and Tanganyika that has taken place since the last Session of the Council is on the whole of a routine character and no object will be served by publishing it. As regards South Africa the Honourable Member is aware that delicate negotiations are going on,

and Government feel that it will not be in the public interest to make the correspondence public at this stage.

REALIZATIONS FROM THE INCREASED DUTIES ON STEEL IMPORTS.

52. THE HONOURABLE MR. W. A. W. DAWN: Will the Government be pleased to state:—

- (a) the total amount realized from the increased Duties on Steel imports from the time of their imposition up to 31st December 1924;
- (b) how much of the total of increased Duties on Steel was contributed by Steel imported into Burma;
- (c) whether the Government is disposed to give effect to the suggestion, made by the Burma Chamber of Commerce in their letter of 28th July 1924 addressed to the Secretary to Government of Burma, Department of Agriculture, Excise, and Forests, that the increased duties on Steel imported into Burma be made over to Burma instead of to the Central Revenues?

THE HONOURABLE MR. D. T. CHADWICK: (a) Roughly 71 lakhs.

(b) This is estimated at between 9 per cent. and 10 per cent. of this amount, i.e., somewhat under seven lakhs.

(c) No, Sir.

MONEY ORDER REMITTANCES FROM BURMA TO INDIA FROM THE 1ST APRIL TO THE 31ST JANUARY, 1924.

53. THE HONOURABLE MR. W. A. W. DAWN: Will the Government be pleased to state the amount of money remitted by Money Order from Burma to India from the 1st January, or alternatively, from the 1st April, 1924, to 31st December, 1924?

THE HONOURABLE MR. A. H. LEY: The estimated amount of money orders issued from Burma to India from April to December 1924, based on figures collected for a period of 15 days, is rupees three crores and eighty-five lakhs. A more accurate estimate is being prepared and will be supplied to the Honourable Member as soon as possible.

RECRUITMENT FOR THE FRONTIER CONSTABULARY.

54. THE HONOURABLE RAI BAHADUR LALA RAM SARAN DAS: (a) Will the Government kindly state how is the present Border Military Police and the Constabulary recruited? What are the castes and tribes that compose this force? What is the proportion of the Mussalmans, Sikhs and Hindus in this force?

(b) Will they kindly state the extent to which the border tribesmen are recruited in the Border Military Police and the Constabulary? Are the Government considering the desirability of changing the composition of this force? If so, in what manner?

THE HONOURABLE LIEUTENANT-COLONEL S. B. A. PATTERSON: (a) and (b). The Border Military Police in the North-West Frontier Province were reorganised in 1913 as Frontier Constabulary. A copy of the Quarterly Composition and Distribution Return, which gives the details required by the Honourable Member, is laid on the table.

The Government are not considering any change in the composition of the force.

Quarterly Composition and Distribution Return of the Frontier Constabulary in the North-West Frontier Province corrected up to 1st October 1924.

COMPOSITION.		DISTRIBUTION.						REMARKS.
Tribes.	Number.	Districts.	British officers.	Staff.	Infantry.	Mounted.	Total.	
Afridi, Kohat Pass . . .	440	Commandant . . .	1	1	The Corps is armed with— (1) Muskets, B. L., } 368 476 bore. (2) Pistols . . . } 20 (3) Rifles, 303 } low velocity, } 4,977 short.
„ Tirah . . .	359							
Babars . . .	14							
Bangash, Shiah . . .	398	Hazara . . .	1	3	218	5	226	
„ Sunni . . .	81							
Bannuchi . . .	14							
Bhitandi . . .	153	Shabkadar . . .	3	1	655	100	759	
Derajat Musalman . . .	12							
Gandapur . . .	11							
Gigiani . . .	57	Peshawar . . .	1	2	558	112	673	
Khalil . . .	168							
Khattak . . .	599							
Kundi . . .	33	Kohat . . .	1	2	549	40	592	
Marwat . . .	131							
Mishwani . . .	35							
Mohmand, Cis-frontier . . .	137	Bannu . . .	1	1	545	96	643	
„ Trans-frontier . . .	161							
Mullagori . . .	106							
Niazi . . .	8	Northern Dehra Ismail Khan.	2	2	979	157	1,140	
Orakzai, Shiah . . .	334							
„ Sunni . . .	535							
Punjabi Musalman . . .	4	Southern Dehra Ismail Khan.	3	2	870	61	936	
Sherani . . .	108							
Shinwari . . .	1							
Sikhs, Tirah . . .	13							
Swati, Cis-frontier . . .	126							
„ Trans-frontier . . .	121	Total . . .	*13	12	4,374	57	4,970	
Tanauli . . .	74							
Wazir . . .	43	Short of strength	2	36		39	
Yusafzai, Cis-frontier . . .	100							
„ Trans-frontier . . .	111	Excess of strength		
Zaimukht . . .	110							
Total . . .	4,967	Sanctioned strength . . .	*13	14	4,410	572	5,009	* Including one temporary.

E. C. HANDYSIDE,
Commandant, Frontier Constabulary,
North-West Frontier Province.

Quarterly Composition and Distribution Return of the Frontier Constabulary

HEAD-QUARTERS—

COMPOSITION.

Taluk.	Staff.			Infantry.							Mounted.					Grand Total.
	Subedar-Major.	Jemadar-Adjutant.	Total.	Subedars.	Jemadars.	Havildars.	Nalks.	Sepoys.	Total.	Bisaldar.	Jemadar.	Dafadar.	Sowars.	Total.		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	
Bangash, Shiah	1	...	1	1	
Khattak	1	1	2	2	2	4	
Mishwani	2	3	30	35	35	
Swati, Cis-frontier	1	13	14	14	
„ Trans-frontier	1	...	1	...	10	12	13	
Tanauli	1	1	3	2	65	72	2	2	74	
Yusafzai, Cis-frontier	2	1	24	27	2	2	29	
„ Trans-frontier	2	2	3	49	56	58	
Total	1	1	2	2	3	10	10	193	218	1	4	5	225	

in the Hazara District corrected up to 1st October 1924.

OGHI.

DISTRIBUTION.																	REMARKS.
POSTS.	British Officer.	Staff.			Infantry.						Mounted.					GRAND TOTAL.	
		Subedar-Major.	Jemadar-Adjutant.	Total.	Subedars.	Jemadars.	Havildars.	Nalks.	Sepoys.	Total.	Risaldar.	Jemadar.	Dafadar.	Sowars.	Total.		
17	18	19	20	21	22	23	24	25	26	27	28	29	30	31	32	33	34
Oghi	1	...	1	1	1	2	4	3	76	86	1	4	5	93	The Corps is armed with—
Ploquet Hill	1	8	9	9	(1) Rifles, 303 L. V., short } 227
Baleja	1	...	1	2	31	35	35	(2) Muskets, B. L., 476 bore. } 30
Kagau	1	2	2	34	39	39	
Choran-ki-gali	1	...	1	2	1	20	23	24	51 Men of Frontier Constabulary Shabkadar are on Command in this District.
Escort and detached duties.	1	4	5	5	
Sick	
Absent on leave	1	...	20	21	21	
Absent without leave.	
Total	1	1	1	2	2	3	10	10	193	216	1	4	5	226	
Short of strength	2	2	2	} = 2 short.
Excess of strength	
Sanctioned strength.	1	1	1	2	2	3	10	10	195	220	1	4	5	226	

Quarterly Composition and Distribution Return of the Frontier

HEADQUARTERS—

COMPOSITION.

TRIBES.	Staff.			Infantry.						Mounted.					GRAND TOTAL.
	Subadar-Major.	Jemadar-Adjutant.	Total.	Subadars.	Jemadars.	Haridars.	Nalks.	Sepoys.	Total.	Elasdar.	Jemadar.	Dafadars.	Sowars.	Total.	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
Afridi, Kohat Pass	1	1	12	14	14
„ Tirah	2	4	10	9	193	217	217
Babar	1	1	1
Bangash, Shiah	2	2	3	51	58	1	...	2	23	26	84
„ Sunni	1	...	3	2	45	51	6	6	57
Khalil	1	1	2	1	...	1	3
Khattak	1	2	5	5	97	110	2	25	27	137
Mohmand, Trans-frontier	1	1	5	4	94	106	1	1	106
„ Cis-frontier	2	2	3
Orakzai, Shiah . . .	1	...	1	...	1	2	3	4
„ Sunni	1	1	5	5	93	105	105
Punjabi Musalman	1	1	2	2
Sikhs, Tirah	2	11	13	13
Yusafzai, Cis-frontier	1	1	1	9	10	11
Total . . .	1	...	1	6	13	20	29	578	656	1	1	9	89	100	756

Constabulary in the Peshawar District corrected up to 1st October 1924.

SHABKADAR.

DISTRIBUTION.																	REMARKS.	
Posts.	Staff.				Infantry.						Mounted.							
	British Officers.	Subadar-Major.		Jemadar-Adjutant.	Total.	Subadars.	Jemadars.	Havildars.	Nalks.	Sepoys.	Total.	Risaldar.	Jemadars.	Dafidars.	Sikhs.	Total.		Grand Total.
17	18	19	20	21	22	23	24	25	26	27	28	29	30	31	32	33	34	
Shabkadar	2	1	...	1	2	6	8	6	181	203	1	1	9	73	84	290	The Corps is armed with— (1) Rifles, 303 L. V., } 763 short. (2) Muskets, B. L. '476 } 70 bore.	
Michniand Kabul River Towers.	1	2	4	52	59	53		
Munda, Khazana, Ghund and Towers.	1	...	2	4	49	56	56		
Abazai	1	1	1	25	28	4	4	33		
Oghl (a)	1	2	2	46	51	51		
Peshawar (b)	1	1	2	7	4	65	99	100	(a) On duty with Oghl F. C. (b) On duty with Peshawar F. C.	
Matta	1	...	1	2	27	31	31		
Under arrest	1	1	1	1	2		
Escort and detached duties.		
Slek	1	...	17	18	5	5	23		
Absent on leave	1	1	6	6	95	109	5	5	114		
Absent without leave.	1	1	1		
Total	3	1	...	1	6	12	30	29	578	655	1	1	9	59	100	759		
Short of strength	1	1	1	6	7	...	1	1	9	} = 6 short.	
Excess of strength	2	2	1	1	3		
Sanctioned strength.	3	1	1	2	6	16	30	30	584	660	1	2	9	58	100	765		

Quarterly Composition and Distribution Return of the Frontier

HEADQUARTERS—

COMPOSITION.

Tribes.	Staff.			Infantry.						Mounted.						Grand Total.
	Subadar-Major.	Jemadar-Adjutant.	Total.	Subdars.	Jemadars.	Havildars.	Nalka.	Sepoys.	Total.	Risaldar.	Jemadars.	Infadars.	Sowars.	Total.		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	
Afridi, Kohat Pass	2	25	27	57	
„ Tirah	1	2	3	3	
Bangash, Shiah	1	...	1	2	1	...	1	14	16	18	
Gigiani	1	1	1	2	3	4	
Khalli	1	...	1	11	12	...	1	2	38	41	54	
Khattak	2	3	10	16	188	213	213	
Mohmand, Cis-frontier	3	3	1	22	23	26	
„ Trans-frontier	
Mullaguri	1	1	5	5	94	106	106	
Orakzai, Sunni	...	1	1	1	1	4	4	96	106	107	
Punjabi Musalman	2	2	3	
Yusafzai, Cis-frontier	1	1	7	2	48	59	59	
„ Trans-frontier	1	2	3	47	53	53	
Total	1	1	2	5	8	30	24	401	558	1	1	7	103	113	673	

Constabulary in the Peshawar District corrected up to 1st October 1924.

PESHAWAR.

DISTRIBUTION.																	REMARKS.	
Posts.	Staff.				Infantry.						Mounted.							GRAND TOTAL.
	British Officer.	Subedar-Major.	Jemadar-Adjutant.	Total.	Subedars.	Jem. dars.	Havildars.	Nalks.	Sepoys.	Total.	Risaldar.	Jemadars.	Dafadars.	SOVARS.	Total.			
17	18	19	20	21	22	23	24	25	26	27	28	29	30	31	32	33	34	
Peshawar . . .	1	1	...	1	1	4	19	8	233	265	...	1	4	51	56	323	The Corps is armed with— (1) Rifles, } 664° 303 short, } L. V. } (2) Muskets, } 60 B. L. 476 } bore.	
Joia Talao	1	1	1	25	28	28		
Ainal Chabutra	1	...	2	2	36	41	41		
Barj Ladaur	1	7	8	8		
Fort Mackeson	1	...	3	2	43	49	49	In addition to this the following men of the following Frontier Constabulary are on duty in this District:— F. C., Banna . 1 F. C., Stabka-10 dar. Total . 101	
Shamshatu	1	1	2	31	35	35		
Bara Fort	1	...	2	4	45	52	52		
Kacha Garhi	1	1	2	21	25	25		
Escort and detached duties.		
Sick	9	9	2	2	11	} —8 exco-se.	
Absent on leave	1	1	1	...	1	2	41	46	1	...	3	50	54	101		
Absent without leave.		
Quarter Guard		
Total . . .	1	1	1	2	5	8	30	24	491	559	1	1	7	103	112	673		
Short of strength	2	...	1	...	3	...	1	2	...	3	6	} —8 exco-se.	
Excess of strength	5	...	6	11	3	3	14		
Sanctioned strength.	1	1	1	2	5	10	25	25	483	550	1	2	9	100	112	665		

Quarterly Composition and Distribution Return of the Frontier

HEADQUARTERS—

COMPOSITION.

TRIBES,	Staff.			Infantry.						Mounted.					GRAND TOTAL.
	Subadar-Major	Jemadar-Adjutant.	Total.	Subadars.	Jemadars.	Havildars.	Naiks.	Sopors.	Total.	Bisaldar.	Jemadar.	Dafadar.	Sowars.	Total.	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
Afidi, Kohat Pass	1	1	5	5	98	110	2	24	26	136
„ Tirah	1	1	5	5	97	109	109
Bangash, Shiah	4	5	96	106	...	1	...	11	12	117
„ Sunni	1	1	1	3	1	1	4
Orakzai, Shiah	1	1	1	...	1	2
„ Sunni	1	1	2	2	3
Swathi, Cis-Frontier	1	1	5	5	97	109	109
Yusafzai, Cis-Frontier	1	..	1	1
Zaimukht	1	2	5	5	97	110	110
Total	1	1	2	5	6	25	25	488	549	...	1	3	36	40	591

Constabulary in the Kohat District corrected up to 1st October 1924.

HANGU.

DISTRIBUTION.																	REMARKS.
POSTS.	British Officer.	Staff.			Infantry.						Mounted.						
		Subedar-Major.	Jemadar-Adjutant.	Total.	Subedars.	Jemadars.	Havildars.	Naiks.	Sepoys.	Total.	Bisaldar.	Jemadar.	Dafadars.	Sowars.	Total.	GRAND TOTAL.	
17	18	19	20	21	22	23	24	25	26	27	28	29	30	1	32	33	34
Hangu . . .	1	1	2	9	11	190	212	1	8	9	223	The Corps is armed with-- (1) Muskets, B. L., 476 } 55-bore. (2) Rifles, short, M. L. E., Mark III, Low Velocity. } 592
Torawari	1	2	26	29	29	
Kotal	1	...	1	2	10	23	23	
Marsi	1	2	22	25	25	
Thall	1	1	3	2	48	55	1	5	6	61	
Marghuz Tangi	1	...	2	1	27	31	31	
Chanda Ghundi	1	...	1	1	20	32	32	
U	1	2	1	25	29	29	
Kohat City Picquets.	1	...	2	3	44	50	...	1	...	19	20	70	
Patrol	
Sick	9	9	9	
Absent on leave	1	1	...	2	3	...	46	51	1	3	4	56	
Absent without leave.	2	2	2	
In Quarter Guard.	1	1	1	1	2	
Total . . .	1	1	1	2	5	6	25	25	488	540	...	1	3	36	40	593	
Short of strength	1	1	1	} = 1 short.
Excess of strength	
Sanctioned strength.	1	1	1	2	7	25	25	488	550	...	1	3	36	40	593		

Quarterly Composition and Distribution Return of the Frontier

HEADQUARTERS—

COMPOSITION.

TRIBES.	Staff.		Infantry.							Mounted.					Grand Total.
	Subadar-Major.	Jemadar-Adjutant.	Total.	Subadars.	Jemadars.	Havildars.	Naiks.	Sepoys.	Total.	Bisaldar.	Jemadars.	Dafadars.	Sowars.	Total.	
1	3	2	4	5	6	7	8	9	10	11	12	13	14	15	16
Afridis, Kohat Pass	1	4	6	93	104	2	22	24	128
„ Tirah	1	1	2	2
Bangash, Shiah	1	1	1	25	26	27
Bannuchi	3	3	2	7	9	12
Gigiani	1	3	3	46	53	53
Khalil	1	...	1	1
Khattak	1	2	4	5	96	106	106
Marwat	8	8	8
Mohmand, Cis-Frontier	1	1	1
„ Trans-Frontier	1	...	2	2	50	55	55
Niazi	4	4	4
Swati, Cis-Frontier	1	2	3	3
„ Trans-Frontier	1	1	5	5	97	109	109
Wazir	1	...	1	1	2	5	5	94	107	1	23	23	131
Total	1	...	1	5	8	23	26	483	545	...	1	7	86	96	642

Quarterly Composition and Distribution Return of the Frontier Constabulary

HEADQUARTERS—

COMPOSITION.

TRIBES.	Staff.			Infantry.						Mounted.					GRAND TOTAL.
	Subedar-Major.	Jemadar-Adjutant.	Total.	Subedars.	Jemadars.	Harildars.	Nalks.	Sepoys.	Total.	Bisaldars.	Jemadars.	Dafadars.	Sowars.	Total.	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
Afridi, Kohat Pass	1	1	1	1	...	1	1	14	16	18
„ Tirah	2	20	22	22
Bangash, Shish	1	1	4	5	95	106	1	29	30	136
„ Sunni	2	15	17	17
Bannuchi	1	1	...	1	1	2
Bhitanni . . .	1	...	1	1	1	4	4	74	84	1	12	13	98
Derajat Musalman	5	5	5
Gandapur	1	1	1	9	10	11
Khattak	1	2	5	5	92	105	1	...	1	16	16	123
Kundi	1	22	23	1	9	10	33
Marwat	1	1	6	5	97	110	1	12	13	123
Orakzai Shish	3	2	15	15	293	328	328
Wazir Ahmadzai and Hathi Khel	3	2	8	8	199	220	220
Yusafzai, Trans-Frontier	2	2	2
Total . . .	1	1	2	9	1	42	43	875	979	1	2	11	143	157	1,138

in the Northern Dera Ismail Khan District corrected up to 1st October 1924.

TANK.

DISTRIBUTION.																	REMARKS.
Posts.	British Officers.	Staff.			Infantry.						Mounted.					GRAND TOTAL.	
		Subedar-Major.	Jemadar-Adjutant.	Total.	Subadars.	Jemadars.	Havildars.	Nalks.	Sepoys.	Total.	Risaldars.	Jemadars.	Da'adars.	Sowars.	Total.		
17	18	19	20	21	22	23	24	25	26	27	28	29	30	31	32	33	34
Tank . . .	2	1	1	2	...	3	9	12	245	269	...	2	7	63	72	345	The Corps is armed with— (1) Rifles, '303 L. V. 1,140 (2) Muskets, B. L., '476 } 80 bore.
Bain	1	1	2	1	45	50	1	16	17	67	
Mullazai	1	...	3	4	58	66	2	2	68	
Nasran	1	2	4	53	60	2	2	62	
Zam	1	...	3	...	61	65	1	1	66	
Manjhi	1	3	2	59	65	1	23	24	89	
Kaur Bridge	1	...	2	3	59	65	8	8	73	
Girni	1	1	3	2	55	62	62	
Sur Kamar	1	...	3	2	42	48	48	
Chowki Faqir	1	1	19	21	21	
Murtaza	1	2	3	59	65	3	8	68	
Escort and detached duty (Tirni work)	1	1	1	17	20	1	6	7	27	Tirni work.
Sick	1	1	20	22	3	3	25	
Sick leave	3	3	3	
Absent on leave	2	1	8	7	79	97	1	...	1	16	18	115	
Absent without leave.	1	1	1	
Total . . .	2	1	1	2	9	10	42	43	875	970	1	2	11	143	157	1,140	
Short of strength.	7	3	2	...	12	1	...	1	13	} =11 short.
Excess of strength	1	1	1	1	2	
Sanctioned strength.	2	1	1	2	9	17	45	45	874	960	1	2	12	142	157	1,151	

Quarterly Composition and Distribution Return of the Frontier Constabulary

HEADQUARTERS—

COMPOSITION.

TRIBES.	Staff.			Infantry.						Mounted.					GRAND TOTAL.
	Subedar-Major.	Jemadar-Adjutant.	Total.	Subedars.	Jemadars.	Haridars.	Nalks.	Sepoys.	Total.	Risaldar.	Jemadar.	Dafadar.	Sowars.	Total.	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
Afridi, Kohat Pass	1	1	5	5	105	117	117
„ Tirah	1	1	1	1	4	4	6
Babars	1	12	13	13
Bangaah, Shlah	1	1	...	1	1	12	14	15
„ Sunni	3	3	3
Bhittani	2	3	50	55	55
Derajat Musalman	7	7	7
Khalls	1	1	8	4	95	109	1	1	110
Khattak	1	13	14	14
Mohmand, Cis-Frontier	1	...	5	4	98	108	108
Niazi	4	4	4
Orakzai, Sunni	1	...	1	2	4	13	14	286	319	320
Sheranni	1	1	4	2	99	107	1	1	108
Shinwari	1	1	1
Wazir	1	...	4	2	45	52	52
Total	1	1	2	7	8	41	34	780	870	...	1	3	57	61	933

in the Southern Dea Ismail Khan District corrected up to 1st October 1924.

DARABAN.

DISTRIBUTION.																																		REMARKS.
POSTS.	British Officers.	Staff.				Infantry.							Mounted.						GRAND TOTAL.															
		Subedar Major.	Jemadar-Adjutant.	Total.	Subadars.	Jemadars.	Havildars.	Nalks.	Sepoys.	Total.	Risaldar.	Jomadar.	Dafadars.	Sowars.	Total.																			
17	18	19	20	21	22	23	24	25	26	27	28	29	30	31	32	33	34																	
Daraban . . .	3	1	1	2	3	3	7	7	226	256	...	1	2	46	49	319	The Corps is armed with— (1) Rifles, 303, } 943 L. V., short. (2) Muskets B. } 43 L., 478 bore. (3) Pistols, } 20 Webley.																	
Zarkani	1	1	6	6	127	141	141																		
Luol	1	3	2	61	67	67																		
Domanda	1	...	1	4	63	69	69																		
Drazinda	1	2	4	57	64	64																		
Moghalkot	1	3	1	45	50	50																		
Burj Zam	1	...	15	16	16																		
Sur Kamar	1	...	4	2	67	74	74																		
Quarter Guard	2	2	2																		
Escort and detached duties.	1	1	2	4	1	1	5																		
Sick	1	2	7	10	2	2	12																		
Absent on leave.	1	1	12	5	94	113	1	8	9	122																		
Absent without leave.	4	4	4																		
Total . . .	3	1	1	2	7	8	41	34	780	870	...	1	3	57	61	936																		
Short of strength	1	7	...	6	...	14	2	...	2	16																		
Excess of strength	1	1	...	3	4	2	2	7																		
Sanctioned strength.	2	1	1	2	8	15	40	40	777	880	...	1	5	55	61	945																		

ADJUSTMENTS CONSEQUENT ON THE AMALGAMATION OF THE EAST INDIAN
AND THE OUDH AND ROHILKHAND RAILWAYS.

-55. THE HONOURABLE RAI BAHADUR LALA RAM SARAN DAS: Will the Government kindly state whether it is in contemplation to hand over to the North Western Railway the working of the Delhi-Amballa-Kalka section of the East Indian Railway? If so, from what date? Is it also under contemplation to hand over the working of the certain sections of the North Western Railway and the East Indian Railway to the Oudh and Rohilkhand Railway? If so, what sections and from what dates?

THE HONOURABLE MR. D. T. CHADWICK: Government contemplate the amalgamation of the Oudh and Rohilkhand and the East Indian Railways with certain adjustments in the areas at present served by the East Indian, the Great Indian Peninsula and the North-Western Railways. The question is under correspondence with the Secretary of State, and no detailed announcement can be made about it at present.

RUNNING OF A THROUGH MAIL FROM PESHAWAR TO HOWRAH.

56. THE HONOURABLE RAI BAHADUR LALA RAM SARAN DAS: Will the Government kindly state whether it is proposed to run a through mail from Peshawar to Howrah? If so, from what date and *via* which route?

THE HONOURABLE MR. D. T. CHADWICK: No such proposal is under consideration at present.

QUALIFICATIONS OF MR. WEBB, A SUPERINTENDENT IN THE OFFICE OF
THE AGENT, NORTH WESTERN RAILWAY.

57. THE HONOURABLE RAI BAHADUR LALA RAM SARAN DAS: Will the Government kindly state what qualifications one Mr. Webb had who was recently selected as a Superintendent in the Office of the Agent, North Western Railway? In what department and on what post was he employed in the Railway Department before the selection and whether he ever held any responsible ministerial position in any office before? If so, in which office and for what period?

THE HONOURABLE MR. D. T. CHADWICK: As stated in my previous reply to the Honourable Member on the 22nd September, 1924, the selection of the best men for posts of this nature is a matter which must be left to the Agent's discretion.

THE HONOURABLE DR. SIR DEVA PRASAD SARVADHIKARY: May I put a supplementary question? That does not supply the information asked for in the question. Is the Honourable Member not in a position to state what the qualification was, apart from being considered the best man?

THE HONOURABLE MR. D. T. CHADWICK: No, Sir, I am not. Promotions of that nature are left with the Agent.

THE HONOURABLE DR. SIR DEVA PRASAD SARVADHIKARY: Are the Government aware that this gentleman is a fitter in charge and had no administrative experience?

THE HONOURABLE MR. D. T. CHADWICK: No, Sir, I am not.

RECRUITMENT TO THE SENIOR SUBORDINATE SERVICES IN THE TRAFFIC, LOCO. AND CARRIAGE DEPARTMENTS OF STATE RAILWAYS.

58. THE HONOURABLE RAI BAHADUR LALA RAM SARAN DAS: Will the Government kindly lay on the table the rules and regulations proposed for recruitment to the senior subordinate services in the Traffic, Loco. and Carriage Departments of State Railways, and also the proposed rules for admission to the various training institutions connected with these departments?

THE HONOURABLE MR. D. T. CHADWICK: The recruitment of men to fill senior subordinate appointments is ordinarily made by promotion of the most efficient men already in employment. Government do not contemplate framing any general rules on the subject. The question of training officers for employment on Railways is still under consideration.

RESOLUTION RE IMPROVEMENT OF THE STATUS AND CONDITION OF INDIANS OVERSEAS.

THE HONOURABLE DR. SIR DEVA PRASAD SARVADHIKARY (West Bengal: Non-Muhammādan): Sir, I find myself in a position in which I feel I owe an explanation to you and to the House, as I propose to ask for leave to withdraw the Resolution.* I hope, Sir, in doing so, you will permit me to give the explanation which I think is due to the House. After His Excellency the Viceroy opened the Legislature, there was strong public feeling in the country, stronger than ever and I tried to voice it by sending in the Resolution which I was to have moved to-day. During my short absence in Calcutta a deputation was received by His Excellency and in the course of a sympathetic speech, in which he more than recognised the difficulties of the South African Government, he earnestly advised patience and deprecated anything like acrimony that might embarrass the delicate negotiations that His Excellency declared were in progress. As this advice has been given, I have felt it my duty to follow it. I remember having done so in the Legislative Assembly when the Right Honourable Srinivasa Sastri sent us similar advice. Nothing came of it but continued restraint has been advised. Having regard to what His Excellency has said, I should be serving no useful purpose, and might be doing the contrary, by now moving this Resolution, which would be bound to give rise to a debate which would not be liked outside India, however much it might be liked here. Under these circumstances, and reserving to myself the right of balloting again for a Resolution of this kind later on, after we know the results of the negotiations, I ask for leave to withdraw the Resolution which stands in my name. Because there is no other business before the House, I feel somewhat guilty in having brought the House here for nothing, but it is no fault of mine that this is so. At the same time I do feel it, and I make my apologies to the House.

* "This Council recommends to the Governor General in Council that a committee of members of the Council of State and the Legislative Assembly and of officials be appointed early, to examine the question of Indians overseas, and to report on the steps and measures necessary to be taken for the improvement of their status and condition."

THE HONOURABLE THE PRESIDENT: Do I understand that the Honourable Member has withdrawn? He does not require leave to withdraw if he does not move.

THE HONOURABLE DR. SIR DEVA PRASAD SARVADHIKARY: If I do not require leave I merely withdraw it for the present.

THE HONOURABLE SIR NARASIMHA SARMA (Law Member): The Government have no business to place before the House this week, and subject to your direction we shall not meet on Tuesday or Thursday. On Wednesday, which, as you are aware, is a non-official day, I hope to make a statement regarding the course of Government business next week.

THE HONOURABLE THE PRESIDENT: I would remind the Honourable Members who are on the Select Committee for the amendment of the Standing Orders that the Committee will meet in five minutes in the Committee room.

The Council then adjourned till Eleven of the Clock on Wednesday, the 11th February, 1925.
